

HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on
31.05.2017**

Cases	Total pendency at the beginning of May, 2017 (Civil-Criminal)	Institution during the month of May, 2017 (Civil - Criminal)	Total disposal during the month of May, 2017 (Civil - Criminal)	Pendency at the end of May, 2017 (Civil - Criminal)
1. WRIT PETITION	79 01	07 --	07 --	79* 01
2. APPEAL	22 32	-- 05	05 04	17 33
3. R. S. A.	05 --	-- --	-- --	05 --
4. F. A. O.	01 --	-- --	-- --	01 --
5. CONTEMPT	-- --	-- --	-- --	-- --
6. MISC. CASES	-- 09	-- 03	-- 03	-- 09
7. MISC. APPEAL	-- --	-- --	-- --	-- --
8. TRANSFER PETITION	01 --	-- --	01 --	-- --
9. BAIL APPLICATION	-- --	-- 01	-- --	-- 01
10. MAC APPEAL	12 --	-- --	04 --	08 --
11. REVIEW	03 --	-- --	01 --	02 --
12. REVISION	07 04	-- 01	02 --	05 05
13. MAT APPEAL	-- --	-- --	-- --	-- --
14. REVISION U/S19 OF THE (FAM CT)	-- --	-- --	-- --	-- --
15. LEAVE PETITION	-- 06	-- 01	-- 03	-- 04
16. ARBITRATION PETITION/APPEAL	02 --	-- --	-- --	02 --
17. S.A.O.	-- --	-- --	-- --	-- --
18. REFERENCE	-- --	-- --	-- --	-- --
19. C. O.	08 --	-- --	02 --	06 --
TOTAL	140 52	07 11	22 10	125 53

1* (One) WP (C) stand adjourned sine- die